

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 110(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

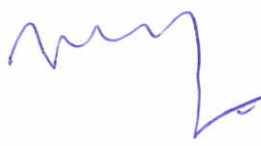
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE COMPANY: Vikram Bakshi
V/s.

M/s. Connaught Plaza Restaurants Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Arun Kathpalia, Sr Adv		R B	
2.	Satyajit Salun, Adv			
3.	Amit Aggarwal, Adv			
1.	Tejas Karia		Petitioner	
2.	Pritpal Singh Nijjar			
3.	Manavendra Mishra			
4.	Karan Mehra			
5.	Abinash Barik			

MR. SUDIPTO SARKAR, SR ADV } Respondent No.2
MR. RAHUL P. DAVE, ADV
MR. SUMIT CHOPRA, ADV



MR. AMIT DHINGRA, ADV
MR. NAKH JESHBHAI, ADV
MR. SAHIL DUAWAN, ADV
MR. RAHUL NARAYAN, ADV

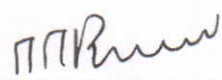
} Respondent No.3

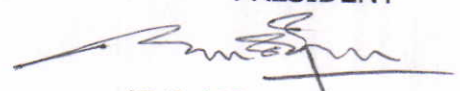


Order

Part heard for 26.9.2016.

23.9.2016
(P.K. SUD)


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)